

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1524  
ANSWERED ON:06.03.2013  
PURCHASE OF AIRCRAFT BY PRIVATE AIRLINES  
Jeyadural Shri S. R.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether some private airlines have sought permission from the Government for purchase of aircraft;
- (b) if so, the details thereof during each of the last three years and the current year, airline-wise;
- (c) whether the Government has acceded to the demand of the airlines;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor, airlinewise along with the criteria/norms set for the purpose?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) to (e): Yes, Madam. All the requests received from scheduled private airlines for import of aircraft have been acceded to. The details from 2010 till date are as under:

Airline	Proposals	Approvals
	(no. of aircraft)	(no. of aircraft)
Blue Dart	02	02
Lepl Projects Limited	04	01
Spice Jet	35	35
Jet Airways	58	58
Jet Lite	12	12
Go Airlines	08	08
Indigo	78	78
Deccan Cargo	02	02
Zav Airways	03	03
Paramount	14	14
Kingfisher	01	01